

## **Laid the 145<sup>th</sup> to 151<sup>st</sup> Reports of Standing Committee on Personnel, Public Grievances, Law and Justice**

**SHRI P. P. CHAUDHARY (PALI):** Sir, I rise to lay on the Table, the following Reports (Hindi and English versions) of the Standing Committee on Personnel, Public Grievances, Law and Justice:-

- (1) 145<sup>th</sup> Report on Demands for Grants (2025-26) of the Department of Personnel and Training.
  - (2) 146<sup>th</sup> Report on Demands for Grants (2025-26) of the Departments of Administrative Reforms and Public Grievances, and Pension and Pensioners' Welfare.
  - (3) 147<sup>th</sup> Report on Demands for Grants (2025-26) of the Department of Justice.
  - (4) 148<sup>th</sup> Report on Demands for Grants (2025-26) of the Department of Legal Affairs.
  - (5) 149<sup>th</sup> Report on Demands for Grants (2025-26) of the Legislative Department.
  - (6) 150<sup>th</sup> Report on Action Taken on 141<sup>st</sup> Report of the Committee on the subject 'Judicial Infrastructure in the North- Eastern States of India'.
  - (7) 151<sup>st</sup> Report on Action Taken on 143<sup>rd</sup> Report of the Committee on the subject 'Review of the Working of Legal Aid under the Legal Services Authorities Act, 1987'.
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